

Regarding alleged statements made by the ministers of Tamil Nadu on ?Sanatan Dharma?

SHRI ANURAG SINGH THAKUR (HAMIRPUR): Thank you, hon. Chairperson Sir. I would like to raise a very important issue where one State in India has become a symbol of *?anti-Sanatan Dharma?*. Their Ministers are making statements against *Sanatan Dharma*. They objected when the hon. Prime Minister was doing his duty for the Ram Temple.

At that time, the temple doors were shut, and people were forced to approach the Court to reach the temple. Even now, the Madurai Bench of the Madras High Court has strongly come down on the Tamil Nadu Government, accusing officials of deliberately ignoring its order on lighting the *?Karthigai Deepam?* lamp at Madurai's Thirupparankundram Temple.

Sir, there are *lathis* for the devotees. Hindus are *lathi* charged despite the Court order, they are not allowed to light the lamp ? (*Interruptions*)

HON. CHAIRPERSON: I have given adequate opportunity to your party Members also. Now, he was allowed to raise his issue, you cannot disturb like this. If I have given the permission to Shri Anurag Thakur

? (*Interruptions*)

SHRI ANURAG SINGH THAKUR : Sir, the order is breached, the contempt has been committed ? (*Interruptions*)

13.01 hrs

At this stage, Dr. Kalanidhi Veeraswamy, Dr. T. Sumathy alias Thamizhachi Thangapandian and some other hon. Members came and stood on the floor near the Table.

माननीय सभापति : सभा की कार्यवाही दो बजे तक के लिए स्थगित की जाती है ।

13.02 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.27 hrs

माननीय सभापति : माननीय सदस्यगण, शून्य काल के कुछ विषय रह गए थे। कुछ माननीय सदस्य बोलना चाहते थे। सुश्री प्रणिती सुशीलकुमार शिंदे -